after conducting enquiries as per procedure laid down in the relevant rules. 5 Income-tax Officers have been prematurely retired under F.R. 56(J).

(b) Yes Sir.

Action taken against officers of Income Tax Department

RAMSINGHBHAI 379. SHRI PATALIYABHAI RATHVAKOLI: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that a number of Income Tax Commissioners have been compulsorily retired, dismissed, removed from service, suspended during 1st Janruary, 1985 to 31st October, in various parts of the country;
- (b) if so what are the details thereof; and
- (c) what are the reasons for taking such action against each of them?

THE MINISTER OF STATE IN THE OF FINANCE (SHRI MINISTRY JANARDHAN POOJARI); (a) and (b) No Commissioner of Income-tax has been compulsorily retired, dismissed or removed from service as envisaged under the Central Civil Services (Classification, Control & Appeal) Rules, 1965. However, 4 Commissioners of Income-tax have been prematurely retired under F.R. 56(J) in October, 1985.

No Commissioner of Income-tax has been suspended during the period 1st January, 1985 to 31st October, 1985.

as the action regarding (c) So far premature retirement is concerned, it has been taken as part of the review prescribed under Fundamental Rule 56(J) the Government has the under which absolute right to retire a Government servant on attaining the age of 50|55 years or completion of 30 years of service in the public interest.

Seizure of smuggled goods

RAMSINGHBHAI 380. SHRI PATALIYABHAI RATHVAKOLI. Will the Minister of FINANCE be pleased to

- (a) whether it is a fact that smuggled worth crores of rupees were goods seized from various parts of the country including coastal areas during 1st January 1985 to 31st October, 1985;
 - (b) if so, what are the details thereof;
- (c) what action has been taken in each case against those involved and found guilty; and
- (d) what action has been taken to prevent such illegal activities?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Yes, Sir.

(b) Details of main contraband goods seized by the Customs authorities during the period from January to October, 1985 are given below:-

(Value: Rs. in lakhi)

Gold	Watches	Synthetic fabrics	Silver	Diamonds Currency and precious stones	Others	Total
4207	636	1723	4	75 69 0	6928	14263 + 325' 7 Kgs. heroid